

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:618

ANSWERED ON:26.02.2015

TOLL PLAZAS

Arunmozhithevan Shri A.;Gandhi Shri Dilip Kumar Mansukhlal;Jadhav Shri Prataprao Ganpatrao;Karandlaje Km. Shobha;Khaire Shri Chandrakant Bhaurao;Kothapalli Smt. Geetha;Singh Shri Ganesh;Singh Shri Sunil Kumar

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the rules notified by the Government for collection of toll tax/fee on stretches of National Highways;
- (b) whether the Government has opened or proposes to open extra lanes for smooth passage of traffic at toll plazas, if so, the details thereof;
- (c) whether the Government also proposes to introduce Radio Frequency Identification (RFID) based Electronic Toll Collection (ETC) system in the entire country to ease traffic congestion on toll plazas along with the action taken thereon, NHs/State/UT-wise including the time by which the proposed system is likely to be implemented in the entire country; and
- (d) whether the Government also proposes to bring in 100% Foreign Direct Investment in road sector and if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI PON. RADHAKRISHNAN)

- (a) The user fee on National Highways is being collected as per the National Highways Fee (Determination of Rates and Collection) Rules, 2008 as amended.
- (b) No, Madam.
- (c) Yes, Madam. Government has decided to implement Electronic Toll Collection (ETC) system on pan India basis by 2015. National Highways Authority of India (NHA) has taken necessary action for implementation of ETC. Funds for implementation of ETC on public funded toll plazas have already been released. ETC system is already operational on Delhi Mumbai arm of Golden Quadrilateral.
- (d) 100% Foreign Direct Investment (FDI) is permitted in Highways Sector and International competitive bids are invited globally on the e-tendering platform.